

C. A. T. Jodhpur Bench

Date of Order	Order
	<u>MA 348/95 in RA-68/94 in order 27/88</u> <u>5-9-95</u> admission 19.9.95 BKMecy
19-9-95	Mr. S. R. Chaudhary, Brief holder for Mr. D. P. Garg, Counsel for the petitioner. The Bench comprising of Honble Mr. Gopal Krishna, vice-chairman and Honble Mr. C. P. Sharma, Member (A) has not been found today. Be listed before that Bench on 10-10-95.  Dy. Registrar C.A.T. Jaipur Bench, JAIPUR
10/10/95	<u>MA 348/95 (RA 68/94) (on 22/88)</u> vs. D. P. Garg, counsel for the applicant. Heard- The connected Review Application has been dismissed today by a separate order. This MA for amendment of the Review Application is, therefore, not sustainable and it is accordingly dismissed.  (Gopal Krishna) VICE CHAIRMAN (C. P. Sharma) MEMBER